NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

C.P. (IB)/317(MB)2024

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: CENTRAL BANK OF INDIA LIMITED V/s MR. NIPUN VERMA

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. None present on behalf of either sides.

2. On perusal of records, this Bench notice that on the last date of hearing i.e. 21.05.2024, none appeared on behalf of the Financial Creditor.

3. Today even after the matter was called twice, none appeared on behalf of financial creditor.

4. Post this matter on 02.07.2024 for dismissal for default in prosecution of the matter.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/